

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/24/241/2024
NAME OF THE COMPANY	RK Royal Engineers Pvt Ltd
NAME OF THE PETITIONER(S)	Devireddy Chandrasekhar Reddy
NAME OF THE RESPONDENT(S)	RK Royal Engineers Pvt Ltd
UNDER SECTION	u/s 241 of Companies Act

ORDER

Present: Ld. Counsel Mr. G. Srikanth for the Petitioner.

Ld. Counsel Mr. V. Venkata Rami Reddy for R1 to R4.

For filing counters, **matter is adjourned to 04.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)